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Title: Introduction of the State Bank Of India (Subsidiary Banks Laws)

Amendment Bill-2009.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PAWAN KUMAR BANSAL): I beg to move for leave to introduce a Bill further to amend the State Bank of Hyderabad Act, 1956 and the State Bank of India (Subsidiary Banks) Act, 1959.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the State Bank of Hyderabad Act, 1956 and the State Bank of India (Subsidiary Banks) Act, 1959."

*The motion was adopted.*

SHRI PAWAN KUMAR BANSAL: I introduce the Bill.

MR. SPEAKER: All are very important Bills.

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